

In the National Company Law Tribunal, Jaipur

Item No. 211
CP No. (IB)-241/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Ms. Annu Kumari Somra

.....Applicant/Petitioners

VS.

Jaipur Scientific Agriculture Solution Pvt. Ltd.

.....Respondent

Order delivered on 14.11.2019

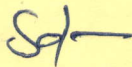
Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Soniya, Proxy Counsel on behalf of
Aishwarya Sharma, Adv.

For Respondent(s) : Nikhil Yadav, Adv.

ORDER

Proxy counsel for the petitioner is present and the counsel for the Corporate Debtor is present. Post the matter to 06.12.2019.



(RAGHU NAYYAR)
TECHNICAL MEMBER



(P. S. N. PRASAD)
JUDICIAL MEMBER